

NOTICE

In absence of Hon'ble Chairperson all mentioning of Fresh cases/ urgent listing/ listing of I. A's etc. be made before Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial).

By the order of Hon'ble Chairperson

-sd/-
Registrar

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 18.02.2020 (TUESDAY)

COURT - II

10:30 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1067 of 2019	R. Mangalam. Vs. SPML Infra Ltd.	Arnav Dash	Uday Aditya Banerjee

10:40 AM

In the court of Hon'ble Mr. Justice A.I.S. Cheema, Member (Judicial), Hon'ble Mr. Justice Anant Bijay Singh, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Orders

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1144 of 2019	Suresh G Motwani. Vs. Oriental Bank of Commerce.	Vikram Singh Arya	Ankit Raj-R1
2.	Comp. App. (AT) (Ins) No. 1171 of 2019	A.K. Alloys. Vs. Emrise Engineering Pvt. Ltd.	Charu Sachdev	Mohit D. Ram
3.	Comp. App. (AT) (Ins) No. 1378 of 2019	Chand Prakash Mehra Vs. Praveen Bansal & Anr.	Sidhartha Sharma	Mrinali Prasad-R1 to IRP PBA Srinivasan- R2

For Admission (Fresh Cases)

4.	Comp. App. (AT) (Ins) No. 282 of 2020	R. Balasubramanian Vs. ABB India Ltd & Anr.	Saurabh Jain	
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5.	Comp. App. (AT) (Ins) No. 294-295 of 2020	State Bank of India Vs. Visa Steel Ltd.	Pallavi	
6.	Comp. App. (AT) (Ins) No. 296 of 2020	Rakesh Kapoor Vs. Ashok Kumar Juneja & Anr.	Utkarsh Mishra	
7.	Comp. App. (AT) (Ins) No. 297 of 2020	Edgewood Networks Pvt. Ltd. Vs. Houston Technologies Ltd.	Sameer Kumar	
8.	Comp. App. (AT) No. 42 of 2020	Bhagyanagar Boards & Chemicals Pvt Ltd & Ors. Vs. Vijay Kumar Goyal & Ors.	D. Abhinav Rao	
9.	Comp. App. (AT) No. 43 of 2020	Sajan K. Thomas & Ors. Vs. Paragon Polymer Products Pvt Ltd & Ors.	Shobhit Jain	

For Admission (After Notice)

10.	Comp. App. (AT) (Ins) No. 1103 of 2019	Brice Town Planners Pvt. Ltd. Vs. Chidambaram Narayanam & Anr.	Gauri Rishi	Amit Bhatnagar- R1 Gaurav Srivastava- R2
11.	Comp. App. (AT) (Ins) No. 1237 of 2019	Kanchanben Rasik Bavariya Vs. VE Commercial Vehicles Ltd & Anr.	Z.A. Siddiqui	Rohit K. Aggarwal-R1 Anup Kumar-R2
12.	Comp. App (AT) (Ins) No. 1334 of 2019	Power Grid Corporation of India Ltd. Vs. Korba West Power Company Ltd. & Ors.	Anshuman Sharma	Mahesh Agarwal- R1 Abhinandan Banerjee-R2
13.	Comp. App (AT) (Ins) No. 1399 of 2019	Mascot Petrochem Pvt. Ltd. Vs. Midaas Construction Company Pvt. Ltd.	Vikas Baisya	Kundan Agarwal
14.	Comp. App (AT) (Ins) No. 07 of 2020	Canara Bank Vs. Subodh Kumar Agarwal & Ors.	Avinash Mohapatra	Subodh Kr. Agrawal-RP Shivambika Sinha- R2
15.	Comp. App. (AT) (Ins) No. 90 of 2020	Vijay Sitaram Dandnaik Vs. Punjab National Bank & Ors.	Anand. K	
16.	Comp. App (AT) (Ins) No. 147 of 2020	Pradeep Agarwal & Ors. Vs. Nutan Ispat and Power Pvt. Ltd.	Gaurav Gupta	
17.	Comp. App. (AT) No. 128 of 2019	Regal Machine Tools Pvt. Ltd. & Ors. Vs. Kaushy Lal & Ors.	Mani Bhushan Sinha	Naman Joshi- (R1, R4) Chirag Jain-R5

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By Order

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